

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 183/TT/2016

Subject : Approval of transmission tariff for Assets (03 Nos.) under Sikkim Generation 0Projects Part-B in Eastern Region

Date of Hearing : 8.8.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I. S. Jha, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Gati Infrastructure Chuzachen Ltd. (GICL) and 12 others

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL
Shri Tushar Mathur, Advocate, PGCIL
Shri Tarun Johri, Advocate, TPTL
Shri Ankur Gupta, Advocate, TPTL
Shri Ravi Kishore, Advocate, PTC
Ms. Rajshree Chaudhary, Advocate, PTC
Ms. Swapna Seshadri, Advocate, DANS Energy
Shri Amal Nair, Advocate, SHIGA Energy
Shri Piyush Shandilya, Advocate, TPTL
Shri Vijay Kumar P, DANS Energy
Ms. Jyoti Prasad, PGCIL
Dr. V. N. Paranjape, PGCIL
Shri S.S. Raju, PGCIL
Shri A. K. Verma, PGCIL
Shri Amit Yadav, PGCIL
Shri B. Dash, PGCIL

Record of Proceedings

On the request of the parties, the Commission adjourned the matter.

2. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

Sd/-
(V. Sreenivas)
Dy. Chief (Law)

